THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 22nd of May, 2025

NO.HC.VII-84(Pt.I)/2020/3334/A ### In continuation of this Registry's earlier notification no. HC.VII-84(Pt-I)2020/3230A dated 17/05/2025, the Hon'ble Gauhati High Court has been pleased to direct the District and Sessions Judges of all the districts of Assam (except Kamrup (M) and Kamrup, Amingaon) to assign one Grade-II or Grade-III Judicial Officer of his/her district to remain present at station for taking up urgent work/production, police paper etc., if required, on the respective dates of training.

The other modalities of the training will remain the same.

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-84(Pt.I)/2020/3335/A,

Dated: 22-05-2025

Copy forwarded for information & necessary action to:

- 1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
- 3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
- 4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 5. The District and Sessions Judges
 - Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar, Silchar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sribhumi / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri / West Karbi Anglong
- 6. The Principal Judge, Family Court,
 Nalbari/ Dhubri/ Barpeta/ Cachar, Silchar.
- 7. The Member Secretary, Assam State Legal Service Authority.

- 8. The Chief Judicial Magistrate,
 Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar, Silchar /
 Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima
 Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Karbi Anglong
 / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari /
 Sivasagar / Sribhumi / Sonitpur / South Salmara-Mankachar / Tinsukia /
 Udalquri / West Karbi Anglong
- 9. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

- 10. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
- 11. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

12. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

REGISTRAR (JUDICIAL)